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Title : Introduction of the National Green Tribunal Bill, 2009.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): I beg to move for leave to introduce a Bill to provide for the establishment of a National Green Tribunal for the effective and expeditious disposal of cases relating to environmental protection and conservation of forests and other natural resources including enforcement of any legal right relating to environment and giving relief and compensation for damages to persons and property and for matters connected therewith or incidental thereto.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a National Green Tribunal for the effective and expeditious disposal of cases relating to environmental protection and conservation of forests and other natural resources including enforcement of any legal right relating to environment and giving relief and compensation for damages to persons and property and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI JAIRAM RAMESH: I introduce** the Bill.

MADAM SPEAKER: The House stands adjourned to meet again at 2.10 p.m.

13.12 hrs

The Lok Sabha then adjourned for Lunch till Ten Minutes

past Fourteen of the Clock.

14.10 hrs

The Lok Sabha re-assembled after Lunch at Ten Minutes past

Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)